## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/64/ (IB)/2017

NAME OF THE PETITIONER(S)

: S. MURUGABHARTI

NAME OF THE RESPONDENT(S)

: SEVEN ELEVEN BUSINESS SERVICES PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

Saivilai 2. Skumar

## **ORDER**

Counsel representing both the parties are present and submitted that the matter has been settled between the parties. They prayed time for filing the memo of compromise. Time extended at request. Put up on 13.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc